

NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 02.07.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/22/10/AMR/2024		10 of IBC	M/s Ramayya Constructions Private Limited

ORDER

Present:

Dr. KS Ravichandran, Ld. PCS along with Ms. Manjula Devi, Ld. Counsel for the Corporate Applicant

Mr. G. Bhupesh, Advocate takes notice on behalf of Visakhapatnam Co-operative Bank Ltd. (FC) and Mr. K. Prashanth, Advocate takes notice on behalf of LIC Housing Finance Ltd. (FC) and seek time to file vakalath and counters. Ld. Counsel for the Corporate Applicant is directed to serve a copy of the application on the Financial Creditors of the Corporate Applicant. For filing vakalath and counters, list the matter on 10.09.2024.

Sd/-

SANJAY PURI
MEMBER (TECHNICAL)

Sd/-

RAJEEV/BHARDWAJ
MEMBER (JUDICIAL)